IN THE HIGH COURT OF DELHI AT NEW DELHI

F.No.649-B/DHC/IT/DA-2/No. _ Dated: _

6.05:25

From,

The Registrar General Delhi High Court New Delhi

To,

(on the website of Delhi High Court & Indian Trade Journal)

Sub.: NOTICE INVITING TENDER for supply and installation of Switches with 5 years onsite comprehensive warranty with back to back support from OEM, Passive Network Components along with support of one Resident Enginner AND award of AMC of existing 1611 nos. of LAN points, 37 Nos. Rack with power strip, FAN along with one technician to manage these hardwares.

This Court intends to purchase the following Switches, Passive Network Components and to award AMC for LAN Points and its related hardware items with one technician to manage these hardwares:

Sl. No.	Details of Hardware	Qty.	Location for supply and installation
1.	L2 Switches (24 Ports) (fresh requirement)	14	High Court of Delhi, New Delhi
2.	L2 Switches (48 Ports) (fresh requirement)	8	High Court of Delhi, New Delhi
3.	L2 Switches (48 Ports)(replacement of existing CISCO 3850 switches)	2	High Court of Delhi, New Delhi
4.	Distribution switches/L3 Switches (48 Ports) (replacement of existing CISCO 4500 switches)	3	High Court of Delhi, New Delhi
5.	One CCNA Certified Engineer to manage the above mentioned Switches (at serial no. 1 to 4)	1	High Court of Delhi, New Delhi
6.	Router with minimum four interfaces	1 .	Disaster Recovery site, Madurai Bench of Madras High Court, Tamil Nadu
7.	L-2 Switch (48 Ports) for NAS	1	Disaster Recovery site, Madurai Bench of Madras High Court, Tamil Nadu
8.	L-3 Switch (48 Ports) for NAS	1	Disaster Recovery site, Madurai Bench of Madras High Court, Tamil Nadu
9.	Wall mountable racks with PDU (12 U)	17	High Court of Delhi, New Delhi
10.	OFC 6 core (in meter) with LIU (Single Mode)	2080 meter Approx	[Passive material/ Network Components, network/rack accessories required to integrate the new switches
11.	OFC 6 core (in meter) with LIU (Multi Mode)	700 meter	(at Serial no.1 to 4) with the Delhi High
		Approx	Court LAN]
12.	SFP/Module 10G (Single Mode)	22	
13.	SFP/Module 10G (Multi Mode)	20	
14.	Supply and laying of CAT 6A Cable with all required accessories of LAN point (including box, laying cable protective laying, Patch Cord & conducting etc.)	On actual requirement basis	

15.	AMC of existing 1611 Nos. of LAN Points, 37 Nos.	For 2 years	High Court of Delhi, New Delhi
	Rack with power strip, FAN along with one		
	technician to manage these hardwares in High		
	Court of Delhi at New Delhi		

<u>Note</u>: AMC of existing LAN points (as mentioned at serial no.15 of the above table) along with one technician to manage these hardware in the High Court of Delhi at New Delhi shall be awarded for a total period of two (02) years but the renewal for the second year of AMC (at the same rate) shall be based on the sole discretion of Delhi High Court on the basis of the performance of the vendor.

Interested firms/vendors (Based in Delhi/NCR Region only) are requested to submit their respective quotations for the same in a sealed envelope.

The sealed envelope containing the Earnest Money Deposit (EMD) of 3% of total proposed cost (incl. GST) of the respective Hardware (with one CCNA certified Resident Engineer) and AMC of existing 1611 nos. of LAN points, 37 Nos. Rack with power strip, FAN along with one technician to manage these hardwares {by way of DD/ Banker's Cheque/Pay Order drawn in favour of "The Registrar General, Delhi High Court" payable at New Delhi}, Price Bid and Undertaking along with other necessary documents, must reach the Administrative Officer (Judl.) (I.T. Branch), Room No. 6, Ground Floor, Lawyer's Chamber Block-III, Sher Shah Road, High Court of Delhi, New Delhi-110003 on or before $\frac{6}{6}$ $\frac{1}{2}$ till 05:30 P.M. The sealed envelope should be addressed in the name of "The Registrar General, Delhi High Court, New Delhi" mentioning the subject 'Quotation for Switches & its passive network components and AMC of existing LAN points and its related hardware with one technician to manage these hardware in High Court of Delhi at New Delhi" which should be super-scribed on the sealed envelope. Quotations received after the due date and time and/or without mentioning the subject shall be summarily rejected without any notice.

The terms & conditions to participate in the instant tender are as follows:-

- 1. <u>Necessary documents to be submitted with the bid, non compliance will lead to</u> rejection of the Quotation :-
- a) Annexure-'A' i.e. Technical Compliance Sheet containing minimum technical specification of L2 Switch (24/48 ports) (for hardware mentioned at Sl. No.1-3).
- b) **Annexure-'B' i.e.** Technical Compliance Sheet containing minimum technical specification of Distribution Switches/L3 Switch (48 Ports) (for hardware mentioned at Sl. No.4).
- c) Annexure-'C' i.e. Technical Compliance Sheet containing minimum technical specification of Router with minimum four interfaces (for hardware mentioned at Sl. No.6).
- d) **Annexure-'D' i.e.** Technical Compliance Sheet containing minimum technical specification of L-2 Switch (48 Ports) (for hardware mentioned at Sl. No.7).
- e) **Annexure-'E' i.e.** Technical Compliance Sheet containing minimum technical specification of L-3 Switch (48 Ports) (for hardware mentioned at Sl. No.8).
- f) Annexure-'F': Price Bid (for hardware & Engineer mentioned at Sl. No.1-5 & 9-14) along with copy of current authorization letter of the OEM and Earnest Money Deposit (EMD) of 3% of total proposed cost (incl. GST) by way of DD/ Banker's Cheque/Pay Order drawn in favour of 'The Registrar General, High Court of Delhi, New Delhi'.

- g) Annexure-'G': Price Bid (for hardware mentioned at Sl. No.6-8) along with copy of current authorization letter of the OEM and Earnest Money Deposit (EMD) of 3% of total proposed cost (incl. GST) by way of DD/ Banker's Cheque/Pay Order drawn in favour of 'The Registrar General, High Court of Delhi, New Delhi'.
- h) Annexure-'H': Price Bid for AMC of existing 1611 Nos. of LAN Points, 37 Nos. Rack with power strip, FAN along with one technician to manage these hardware in High Court of Delhi at New Delhi and Earnest Money Deposit (EMD) of 3% of total proposed cost (incl. GST) by way of DD/ Banker's Cheque/Pay Order drawn in favour of 'The Registrar General, High Court of Delhi, New Delhi'.
- i) Annexure-'I' i.e. Undertaking duly filled in/signed/stamped by the vendor.
- j) **Annexure-'J':** To be filled only by those firms, which are claiming exemption from registration under GST Act and offering net rates only.
- k) Copy of GST Registration Certificate, if the firm/vendor is registered under GST Act.

Note: The firms/vendors offering net rate claiming that they are mandatorily not required to be registered under the GST Act shall not mention tax rate/amount and submit the 'net rates' only in Column 'D' of their Price bid.

2. <u>General instructions</u> :-

- a) This Court shall have the right to call clarification(s) in respect of the Bid(s), if required.
- b) In case the purchase order awarded to L-1/most eligible vendor/firm is cancelled due to non-supply of goods within the stipulated period, the purchase order will be awarded to the next eligible L-2/the second eligible vendor/firm. The firm shall be liable to be blacklisted to participate in future tenders of this Court and the EMD shall be forfeited, if failed to give any cogent reason for non-supply of goods within the stipulated period.
- c) The DD/ Banker's Cheque/Pay Order towards EMD of all the bidders, except the lowest three, shall be returned to the vendors on their written request after finalization of selection process.
- d) The DD/ Banker's Cheque/Pay Order of L-2 & L-3 vendor/firm will be returned to the firms/vendors upon written request after issuance of the Purchase order to the eligible successful bidder (L-1).
- e) The EMD of successful bidder will be returned (on written request) only after supply and successful completion of the Purchase Order placed upon the firm fulfilling all codal formalities against receipt.
- f) The selected firm/vendor is also required to submit the details of SPOC (Single Point of Contact) for after sale support and will also ensure that the complaints lodged before lunch shall be resolved during the second half of the day i.e. after lunch and complaints lodged after lunch shall be resolved on the next working day. In case of change in SPOC, the same must be updated immediately to avoid inconvenience to the Hon'ble Court.
- g) The successful bidder will also be required to <u>supply</u>, <u>install and integrate</u> the Hardware(s) with the existing setup at the High Court of Delhi at New Delhi.
- h) The selected vendor (for AMC) will have to execute Service Agreement with Delhi High Court for the satisfactory performance and will also have to furnish the performance Bank Guarantee @ 8% of total proposed cost (incl. GST) for the AMC period plus two months.

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3. Grounds for rejection/disqualification of Bid(s)/Quotation(s):-

- a) Bids/quotations received without EMD. Note: No request for waiver of EMD on any ground shall be entertained.
- b) If multiple quotations are submitted by a firm / vendor, all such quotations submitted will be liable to be rejected at the first instance.
- c) Non submission of copy (duly signed and having stamp of the firm) of current authorization letter issued by the OEM in favour of the participating firm/vendor.
- d) Validity of rates must not be less than 180 days from the last date of submission of the quotation.
- e) Bids/quotations received after due date shall be summarily rejected and no request for extension of last date / due date of the Tender will be entertained.
- f) Bids/quotations related to some other item not related to instant tender.
- g) Any interlineations, erasure or correction in the specification/offered rate, which renders the whole tender process doubtful or ambiguous.
- h) Bids/quotations in the format other than the prescribed one.
- i) Non submission of required documents or submitting incomplete documents.
- j) Any other ambiguity in submission of bid/quotation or any unreasonable condition.

4. Supply of Goods :-

a) The selected eligible L-1 vendor/firm, shall be bound to supply, install and integrate the required item within 45 days from the date of issuance of Purchase Order, failing which the purchase order issued shall be deemed to be cancelled without entertaining any communications in this regard unless sufficient cause is communicated (supported by documentary proof) for such delay.

5. <u>The firm(s)/Vendor(s) may be blacklisted for the following reasons</u> :-

- a) Withdrawal or attempt to revise the bid/quotation on any ground after opening of the same.
- b) Non adherence to the validity of rates for 180 days from the last date of submission of bid/quotation.
- c) Non supply of goods as referred to above.

6. Vendors exempted from Registration under GST Act :-

a) The firm(s) claiming that they are mandatorily not required to be registered under the GST Act shall submit NET rates (rate without tax component) only in their quotation and need not mention tax rate and tax amount and are further required to submit an affidavit strictly as per **Annexure-'J'** with supporting documents in respect of exemption from registration under GST Act viz. copy of the latest Notification issued by Govt. Of India/Govt of NCT of Delhi duly attested under the seal of the firm. Turnover certificate issued by Chartered Accountant for the F.Y. 2024-2025 & 2025-2026 etc.

7. <u>Clarification regarding this Tender</u> :-

a) In case the firm/vendor wants any technical clarification regarding this Tender, Mr. Zameem Ahmed Khan, Joint Director (IT) at Tel. No. 011-43010101 (Ext. 4852) may be contacted.

8. Finality of decision of the competent authority :--

- a) The decision of the competent authority for short listing of the firm/vendor after evaluation of the Bid(s)/quotation(s) shall be final & binding on all the participants in the instant tender process.
- b) This Court reserves the right to modify/amend the tender document/Terms and Conditions of the tender at a later stage and also to <u>increase or decrease the quantity</u> depending on the requirement.
- c) This Court also reserves the right to reject any of the bids or all the bids or quash the whole tender process without assigning any reasons thereof. Any step taken by the competent authority to safeguard the interest of this Court shall be final and binding on all participants.

Note: No employee of this Court or his/her dependent family member be involved in the instant tender process, as the said act would be in contravention of the requirement/provisions contained in Central Civil Services (Conduct) Rules 1964.

Yours truly,

(AJAI KUMAR RANA) Assistant Registrar (IT) for Registrar General

CC to Joint Director (IT), DHC - for uploading on the official website of the Delhi High Court.

<u>Annexure-'A'</u>

<u>TECHNICAL BID</u> <u>Compliance Sheet – L-2 Switches (24 ports/ 48 ports)</u> <u>(Minimum Technical Specification)</u>

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Sl. No.		Description of Product	Compliance (Yes/No)	Give Details/ Remarks, if any
	General Features	Proposed switch should be enterprise grade switch with x86 based CPU architecture.		
		The switch should have 24 / 48 nos. 10/100/1000 Mbps Ethernet Ports and in addition 8 nos. of 10Gig SFP+ uplink ports.		
	Performance and Scalability	The switch should support non-blocking switching bandwidth up to 256 Gbps (without considering stacking bandwidth).		
		The switch should support wire-speed 64-Byte Packet Forwarding Rate up to 190 Mpps. The switch should have 16GB of Flash memory to store	· · · · · · · · · · · · · · · · · · ·	
		image and logs. The switch should have 8 GB of DRAM.		
		The switch should support 1000 SVI.		
		The switch should support 4094 VLAN IDs.		
		The switch should support Jumbo frames of 9198 bytes.		
		The switch should support 32000 Unicast MAC addresses.		
3.	Stacking	Switch should dedicated stacking ports other than user and uplink ports.		
		Switch should have atleast 480 Gbps stacking performance.	· · · · · · · · · · · · · · · · · · ·	
		Switch should be provided with necessary stacking module and cables from day-1.		
		Switch should support 8 members in stack.	· · ·	
		The proposed switch family should support multi gigabit ethernet switches to support higher bandwidth and it should be possible to stack multigigabit switches with proposed switches.		
		The Switch stack should be based on Distributed forwarding Architecture, where in each stack member forwards its own information on network.		:
		The Switch stack architecture should have centralized control and Management plane with Active Switch and all the information should be Synchronized with Standby Switch.		
		The Switch should support Stateful Switchover (SSO) when switching over from Active to Standby switch in a Stack.		
		The Switch stack architecture should allow the end user to stack 24 Port Switch with 48 Port of the same model.		
		The Switch should support stack power.		
4.	Standards	The switch should support IEEE 802.1D Spanning Tree Protocol	·	
		The switch should support IEEE 802.1p.	+	
		The switch should support IEEE 802.1Q Trunking	<u> </u>	
		The switch should support IEEE 802.1s Multiple Spanning Tree (MSTP)		
		The switch should support IEEE 802.1w Rapid Spanning Tree (RSTP)	·	

		The quitch should support IEEE 002 1y	
		The switch should support IEEE 802.1x	
		The switch should support IEEE 802.1ab (LLDP)	
		The switch should support IEEE 802.3ad Link Aggregation Control Protocol (LACP) across stack members and should able to do load balance traffic across links	
5.	Layer-2 Features From Day 1	errors.	
		The switch should support IEEE 802.1Q VLAN encapsulation	
		The switch should support Spanning-tree PortFast and PortFast guard for fast convergence	
		The switch should support Spanning-tree root guard to prevent other edge switches becoming the root bridge .	
		The switch should support Voice VLAN to simplify IP telephony installations by keeping voice traffic on a Separate VLAN.	
		The switch should support Unidirectional Link Detection Protocol (UDLD) and Aggressive UDLD to allow for unidirectional links caused by incorrect fiber-optic 'Wiring or port faults to be detected and disabled on fiber-optic interfaces.	
		The switch should support IGMP v1, v2 Snooping	
		Switch should support IPv4 and IPv6. The Switch should be able to discover (on both IPv4 & IPv6 Network) the neighboring device giving the details about the platform, IP Address, Link connected through etc, thus helping in troubleshooting connectivity problems.	
6.	Layer-3 Features	Switch should support min. 32000 IPv4 routes, and it should support Layer 2, Routed Access (RIP, OSPF -1000 routesL PBR, PIM Stub· Multicast (1000 routes)L PVLAN, VRRP, PBR, CDP, QoS, FHS, B02.1X, MACsec-128, CoPP, SXP, IP SLA Responder, SSO	
		The Switch should support routing protocols such OSPF, BGPv4, IS-ISv4, EIGRP, LISP, VXLAN, VRF, MPLS, L3VPN for future upgrade	
		The Switch should support IPv6 Routing capable protocols such as OSPFv3 in hardware.	
		The Switch should sup'port basic IP Unicast routing protocols (Static, RIPv1 & RIPv2).	
		The Switch should support IPv6 & IPv4 Policy Based Routing (PBR)	
		The Switch should support Inter-VLAN routing.	
		The Switch should support HSRP for IPv4 & IPv6.	
		The Switch should support VRRPv3.	
		The Switch should support uRPF for IPv4 and IPv6.	
7.	Network Security	The switch should support IEEE 802.1x providing user authentication, authorization and CoA.	
	Features	The switch should support SSHv2 and SNMPv3 to provide network security by encrypting administrator traffic during Telnet and SNMP sessions.	

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		The switch should support TACACS+ and RADIUS		
		authentication enable centralized control of the switch and		
		restrict unauthorized users from altering the configuration.		
		The switch should support MAC address notification to	-	
		allow administrators to be notified of users added to or		
		removed from the network.		
		The switch should support MACSec-2S6, Encrypted traffic		
		analytics.		
8.	Quality of	The switch should support 8 egress queues per port to		
		enable differentiated management.		
	& Control	The switch should support Standard 802.1p CoS field		
		classification.		
		The switch should support IPSLA feature set to verify		
		services guarantee based on business critical IP		
		Applications.		
		The switch should support QoS based on application.		
			·	·
9.	· · ·	The switch should support configuration of the Software		
	Management	image and switch configuration without user intervention.		
		The switch should have built in RFID tag for asset tracking		
		and inventory management.	-	
		The switch should support system health checks within the		
		switch.		
		The switch should support Command Line Interface (CLI)		
		for configuration troubleshooting purposes.		
		The switch should support Layer 2 trace route to ease		
		troubleshooting by identifying the physical path that a		· · ·
		packet takes from source to destination.		
		The switch should support Telnet and SSH interface support		
		for comprehensive in-band management.		
	· .	The switch should support SNMPv1, SNMPv2c and SNMPv3		
		and netflow v9.		•
10.	Dimension	The Switch should be 1RU.		
		The switch should able to support built-in redundant power		
		supplies from day 1.	. i • • •	
			· · ·	
		Switch should be provided with AC power supply and Indian		
		power cords.	· · · · · · · · · · · · · · · · · · ·	
11.	Miscellaneous			
		per customer requirement to be provided. All Cables shall be		
		factory- terminated.		
•		All Functionalities of Switch shall be IPv6, compliant and it		
		should work on IPv6 Platform without any additional		
		hardware/ software.		
		All the components should be from same OEM.		

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Annexure-'B'

<u>TECHNICAL BID</u> Distribution Switches/L-3 Switches (48 ports) (Minimum Technical Specification)

1.

S.No	Parameters	Compliance (Yes/No)	Give Details/ Remarks, if any
1.1	General Features		e
1.1.1	Switch shall be 1U and rack mountable in standard 19" rack.		
1.1.2	Proposed switch should be enterprise grade switch with x86 based CPU architecture		
1.1.3	The switch should have minimum of 48 nos. 1/10/25G Gigabit Ethernet Ports and in addition 4 nos. of 40/100 Gig Uplink Ports.		
1.2	Performance & Scalability		
1.2.1	Switch shall have 16 GB RAM and 16 GB Flash		
1.2.3	Switching system shall have minimum 1.5 Tbps of switching fabric and minimum 1Bpps of forwarding rate.		
1.2.4	Switching system shall have minimum 64K MAC Addresses and 4K VLANs.	: · · · · · · · · · · · · · · · · · · ·	
1.2.5	Switch should support minimum 18K ACLs, 16K Multicast Routes and 64K IPv4 Routes, 32K IPv6 Routes.		
1.2.6	Switch shall support application visibility and traffic monitoring with minimum 60K sflow/jflow/netFlow entries.		
1.2.7	Packet buffer : 32 MB		
1.2.8	Eight egress queues per port		
1.3	Standards & Protocols		· .
1.3.1	Should support IEEE Standards of Ethernet: IEEE 802.1D, 802.1s, 802.1w, 802.1x, 802.3ad, 802.1AE, 802.3x, 802.1p, 802.1Q, 1588v2		
1.3.2	Switch should provide mechanism to encrypt the traffic between two switches or between switch and a host at Layer 2 via 128/256 bit AES encryption algorithm		
1.3.3	Must support BGP, IS-IS, VRF, VXLAN, OSPF, Policy-Based Routing (PBR), PIM SM, and Virtual Router Redundancy Protocol (VRRP) from Day 1		
1.3.4	Shall have 802.1p class of service, marking, classification, policing and shaping. Should support strict priority queuing.		
1.3.5	Switch should support port security, DHCP snooping, Spanning tree root guard, First Hop Security.		
1.3.6	IPv6 support in hardware, providing wire rate forwarding for IPv6 network		
1.3.7	Should support 802.1x authentication and accounting, IPv4 and IPv6 ACLs and Dynamic VLAN assignment.		
1.4	High Availability & Resiliency		
1.4.1	Switch shall have hot swappable 1:1 redundant internal power supply and redundant fan from day 1.		

1.4.2	Switch shall support VSS or equivalent features allow links that are physically connected to two different switch to appear as a single port channel. All the cables/accessories for this is to be provisioned from day		
1.4.3	1. During system boots, the system's software signatures should be checked for integrity. System should capable to understand that system OS are authentic and unmodified, it should have cryptographically signed images to provide assurance that the firmware & BIOS are authentic.		
1.5	Management		
1.5.1	Switch needs to have console port for administration & management	•	
1.5.2	Switch should support Management using CLI, GUI using Web interface and should support management features like SSHv2, SNMPv2c, SNMPv3, IGMP.		
1.5.3	Switch should support comprehensive programmability features like Model-Driven Programmability, NETCONF/REST interface, API or equivalent.		
1.4	Certification		
1.4.1	Switch shall conform to UL 60950, IEC 60950, CSA 60950, EN 60950 Standards		
1.4.2	Switch / Switch's Operating System should be tested for EAL2/NDPP/NDcPP or above under Common Criteria Certification.		

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<u>Annexure-'C'</u>

<u>TECHNICAL BID</u> Compliance Sheet - Router

<u>(Minimum Tecl</u>	<u>inical S</u>	pecification-Router)
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S. No	Detailed Technical Specifications Router (DHC)	Compliance	Give Details/
		(Yes/No)	Remark, if any
1	General requirements	·	
	Router should have a modular/multicore architecture		
	From day one the Device should support termination of MPLS as well as Internet links (in future if needed) and must be able to use both the links for traffic. Any failure of a link must result in steering traffic on another link without any manual intervention.		
	Device should have Internal hot swappable power supply with 1+1 redundancy		
	Minimal performance degradation when running advanced services such as stateful firewall, NAT and IPSec.	· · ·	
	Hardware and interface requirements		
2	Router should have atleast 4 x 1G RJ-45 and 4 x 1G/10G SFP+ ports* supporting both LAN and WAN protocols. All ports must be populated from day 1 including 10G interfaces.		
	(*Two 10Gig Port required for two SP interface and two 10Gig ports are required for two UTM firewall Interface.)		
	Device should have 1x RJ45 console port for management	4	
	Router should have sufficient RAM/DRAM* or more to support routing tables & other memory intensive processes from Day 1.		
	(*Platform should have 16 GB default DRAM from day one and it can be upgraded to 32 GB.)		
	All the LAN/WAN ports should be in compliance with 802.3 standards		
	Router should have internal redundant Power Supply.	· · · · · · · · · · · · · · · · · · ·	
	Performance requirements		
3	The Router should have minimum routing performance of 14000Kpps or 20Gbps upgradable to 39Gbps		
	The Router should support minimum IPsec performance of 19Gbps		
	The router should support minimum 3 million IPv4 & 2Million IPv6 routes.		
	Quality of Service (QoS) requirements	-	
4	Routers should support Class-based queuing with prioritization		
	It should be possible to configure maximum bandwidth and guaranteed bandwidth		
	Routers should support 802.1p, DSCP and EXP		
	Routers should support Marking, policing, and shaping		
	Routers should support congestion management features like WRED		

	Routing protocol support	
5	The Router should support IPv4 and IPv6 routing, Static	
5	routing	
	The Router should support VRRP, HSRP, MPLS-L3VPN, DHCP, Link Budgeting	
	The Router should support Policy Based Routing	
	Generic Routing Encapsulation; 802.1q VLAN; PPP; PPPoE	
	The Router should have RIP, OSPF, IS-ISand BGP	
	Multicast Features	
6	IGMP v1/v2/v3 and PIM-SM, Source Specific Multicast (SSM)	
	MPLS Features	
7	Layer 2 and Layer 3 VPN, LDP, RSVP and mVPN/ NGMVPN	
	Preloaded MPLS features from day 1	
	Security features	
8	Routers should support AAA using RADIUS or TACACS	
	Routers should support 1000 IPSec Tunnels	
	Routers should support Packet Filters/ACL 8	
	Routers should support Stateful Firewalling	
	Routers should support Tunnels (GRE and IPSec)	
	Routers should support DES (56-bit), 3DES (168-bit), AES (256-bit) encryption	
	Routers should support MD5 and SHA-384 or better authentication	
	Routers should support Network address translation (NAT).	
	Routers should have role based access mechanisms.	
	SD-WAN	
9	Proposed router should support SD-WAN functionality as well without changing the hardware in the setup.	
	Device should be able to support PIM SM across SD-WAN, PIM SM with neighbour support on LAN and WAN interfaces, PIM SSM, PIM SM Bootstrap RP, PIM Rendezvous- Point, IGMP v2/v3	
-	Management and Troubleshooting	
10	Router should have Console, Telnet, SSH and Web for management	
	Routers should support SNMPv2 and SNMPv3	
	Extensive debugs on all protocols	
	IPSLA/ Real-Time Performance Monitor	
	Certifications	
11	Safety certifications UL 60950-1	
	10 EMC certifications FCC Class A	
	The Router or the series should be IPv6 Certified (IPv6 Logo Ready or USGv6)	
	Device shall conform to EN 55032 or EN 55024 or VCCI-CISPR 32 Standards for EMC (Electro Magnetic Compatibility) requirements.	
	Device shall confirm to CB IEC 60950-1 or CB IEC 62368-1 Standards for Safety requirements of Information Technology Equipment	

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	The Router should be EAL 3/NDPP/ NDcPP cert Common Criteria or should be CE/MEF 2.0 comp	
	Warranty	
12	5 Years	

13)

Annexure-'D'

<u>TECHNICAL BID</u> <u>Compliance Sheet – L2 Switch (48 ports)</u> (<u>Minimum Technical Specification-L2 Switch</u>)

		(Minimum Technical Specification-L2 Swi		
S. No.]	Description of Product- L2 Switch	Compliance (Yes/No)	Give Details/ Remark, if any
1	General	Proposed switch should be enterprise grade.		•
	Features	switch with x86 based CPU architecture.		
		The switch should have minimum of 48 nos.		
		10/100/1000 Ethernet Ports and in addition 8		
		nos. of 10Gig SFP+ uplink ports.		
2	Performance	The switch should support non-blocking		
	and	switching bandwidth up to 256 Gbps (without		
	Scalability	considering stacking bandwidth).		
		The switch should support wire-speed 64-Byte		•
		Packet Forwarding Rate up to 190 Mpps.		
		The switch should have 16GB of Flash memory		· · · · · · · · · · · · · · · · · · ·
		to store image and logs The switch should have 8		
		GB of DRAM.		
		The switch should support 1000 SVI.	-	
		The switch should support 4094 VLAN IDs.		
		The switch should support Jumbo frames of	· .	
		9198 bytes.	· .	
		The switch should support 32000 Unicast MAC		
		addresses.		
3	Stacking	Switch should have dedicated stacking ports		
		other than user and uplink ports.		
		Switch should have atleast 480 Gbps stacking		•
		performance.		
		Switch should be provided with necessary		
		stacking module and cables from day-1.		-
		Switch should support 8 members in stack.		
		The proposed switch family should support	· .	N
		multi gigabit ethernet switches to support higher		
		bandwidth and it should be possible to stack		5 m .
		multigigabit switches with proposed switches.		-
	7	The Switch stack should be based on Distributed		
		forwarding Architecture, where in each stack		
		member forwards its own information on		
		network.		
		The Switch stack architecture should have		
		centralized control and Management plane with		
		Active Switch and all the information should be		
		Synchronized with Standby Switch.		
		The Switch should support Stateful Switchover		
	· ·	(SSO) when switching over from Active to		
		Standby switch in a Stack.		
		The Switch stack architecture should allow the		
		end user to stack 24 Port Switch with 48 Port of		
		the same model.		
		The Switch should support stack power.		
4	Standards	The switch should support IEEE 802.1D		
T .	Stanuarus	Spanning Tree Protocol.		
		The switch should support IEEE 802.1p.		
· · · ·	•	The switch should support IEEE 802.1Q		l

		Trunking		
		The switch should support IEEE 802.1s Multiple	1	
		Spanning Tree (MSTP)		
		The switch should support IEEE 802.1w Rapid		
		Spanning Tree (RSTP)		
		The switch should support IEEE 802.1x		
		The switch should support IEEE 802.1ab (LLDP)		
		The switch should support IEEE 802.3ad Link		
		Aggregation Control Protocol (LACP) across		
		stack members and should able to do load		
	1	balance traffic across links	,	
5	Layer-2	The switch should support Automatic		
	Features	Negotiation of Trunking Protocol, to help		
	(from Day	minimize the configuration & errors.		
	one)	The switch should support IEEE 802.1Q VLAN		
		encapsulation		
		The switch should support Spanning-tree		
		PortFast and PortFast guard for fast convergence		· .
		The switch should support Spanning-tree root		
		guard to prevent other edge switches becoming		
		the root bridge.		
		The switch should support Voice VLAN to		
		simplify IP telephony installations by keeping		
		voice traffic on a Separate VLAN.		
		The switch should support Unidirectional Link		
		Detection Protocol (UDLD) and Aggressive UDLD		
		to allow for unidirectional links caused by		
		incorrect fiber-optic 'Wiring or port faults to be		
		detected and disabled on fiber-optic interfaces.		
		The switch should support IGMP v1, v2 Snooping		
		Switch should support IPv4 and IPv6The Switch		
		should be able to discover (on both IPv4 & IPv6		
		Network) the neighboring device giving the		
·		details about the platform, IP Address, Link		
		connected through etc, thus helping in		
	-	troubleshooting connectivity problems.		
6	Layer-3	Switch should support min. 32000 IPv4 routes,		
	Features	and it should support Layer 2, Routed Access		
	(from day	(RIP, OSPF -1000 routes L PBR, PIM Stub-		
	one)	Multicast (1000 routes)L PVLAN, VRRP, PBR,		
		CDP, QoS, FHS, B02.1X, MACsec-128, CoPP, SXP,		
		IP SLA Responder, SSO from day 1 The Switch should support routing protocols		
		such OSPF, BGPv4, IS-ISv4, EIGRP, LISP, VXLAN,		
		VRF, MPLS, L3VPN for future upgrade		
1.		The Switch should support IPv6 Routing capable		
		protocols such as OSPFv3 in hardware.		······
		The Switch should support basic IP Unicast		
		routing protocols (Static, RIPv1 & RIPv2).		
		The Switch should support IPv6 & IPv4 Policy		
		Based Routing (PBR)		
		The Switch should support Inter-VLAN routing.		
		The Switch should support HSRP for IPv4 & IPv6.		
]		The Switch should support VRRPv3.		
		The Switch should support uRPF for IPv4 and		
L		IPv6.		
7	Network	The switch should support IEEE 802.1x		

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		· · · · · · · · · · · · · · · · · · ·		
	Security	providing user authentication, authorization and		
	Features (From dow	CoA.		
	(From day one)	The switch should support SSHv2 and SNMPv3		
	onej	to provide network security by encrypting		
		administrator traffic during Telnet and SNMP sessions.		
		The switch should support TACACS+ and RADIUS authentication enable centralized		
		control of the switch and restrict unauthorized		
		users from altering the configuration.		
		The switch should support MAC address		
		notification to allow administrators to be		
		notified of users added to or removed from the		
		network.	•	
		The switch should support MACSec-2S6,		
		Encrypted traffic analytics.	-	
8	Quality of	The switch should support 8 egress queues per		
	Service	port to enable differentiated management.	•	
	(QoS) &	The switch should support Standard 802.1p CoS		
	Control	field classification.		
	(From day	The switch should support IPSLA feature set to		
	one)	verify services guarantee based on business		
	· ·	critical IP Applications.		
		The switch should support QoS based on		
		application.		
9	Operation	The switch should support configuration of the		·
	and	Software image and switch configuration		
	Management	without user intervention.		
		The switch should have built in RFID tag for		
•		asset tracking and inventory management.		
		The switch should support system health checks		
		within the switch.		1
		The switch should support Command Line	······································	
		Interface (CLI) for configuration troubleshooting		
		purposes.		
		The switch should support Layer 2 trace route to		
		ease troubleshooting by identifying the physical		
	· ·	path that a packet takes from source to		
		destination.		
		The switch should support Telnet and ssh	v	
		interface support for comprehensive in-band		
		management.		
	1 - A	The switch should support SNMPv1, SNMPv2c,		
		and SNMPv3 and netflow v9.	20 - 10	· · · /
10	Dimension	The Switch should be 1RU.		-
		The switch should able to support built-in		
		redundant power supplies from day 1.		
		Switch should be provided with AC power supply		
		and Indian power cords.		
11	Miscellaneous	Console cable and power cable (As per Indian		
		standards) as per customer requirement to be		
		provided. All Cables shall be factory- terminated.		
		All Functionalities of Switch shall be IPv6,		
		compliant and it should work on IPv6 Platform		
		without any additional hardware/ software.		
		All the components should be from same OEM.		
		Two 10G SR SFP required for uplink.	and the second sec	
			· · · · · · · · · · · · · · · · · · ·	· · · · · · · · · · · · · · · · · · ·

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Annexure-'E'

<u>TECHNICAL BID</u> <u>Compliance Sheet –L3 Switch (48 ports)</u> (Minimum Technical Specification-L3 Switch)

S.No.	Descripti	on of Product (Specification) L3 Switch	Compliance (Yes/No)	Give Details/ Remark, if any
1	Solution Requirement	The Switch should support non-blocking Layer 2 switching and Layer 3 Switching		
		Switch should support the complete STACK of IPv4 and IPv6 services.		· · · · · · ·
		The proposed switches should be part of Gartner Leader Quadrant for DC Networking for last 2 years		
·.		The Switch used have the capability to function in line rate for all ports		
2	Hardware	Switch Should have following Interfaces:		
	and Interface Requirement	Minimum 48 ports support 1/10/25Gbps SFP+ ports for host connectivity and 6*100G ports for Fabric/Spine connectivity.	-	
		Switch should have console port for local management & management interface for Out of band management		•
	· · · ·	1 RU fixed form factor		
		Switch should be rack mountable and support side rails if required		•
		Switch should be provided with power redundancy		
3	Performance Requirement	Modular as with dedicated process for each routing protocol		
		Switch should re-converge all dynamic routing protocol at the time of routing update		
		changes i.e. Graceful restart for fast re- convergence of routing protocols (OSPF IS-IS BGP)		
		Switch should support minimum 1000 VRF instances with route leaking		
		The switch should support 650K IPV4 LPM routes		
•		The Switch should support intelligent buffer management with a minimum buffer of 40MB.		
		The switch should have MAC Address table size of 512K		
		The switch should support 128K multicast routes Switch should support 4000 VLANs		
		Switch should support 64 nos of ECMP paths		
		Switch should support minimum 3.6 Tbps of switching capacity (or as per specifications of		
		the switch if quantity of switches are more, but should be non blocking capacity)		
4	Network Virtualization	Switch should support Network Virtualization using Virtual overlay Network using VXLAN		
	Features	Switch should support VXLAN and EVPN symmetric IRB for supporting Spine -Leaf		

architecture to optimize the east -west traffic flow inside Protocol 5 Layer 2 Spanning Tree (IEEE 802.1D, Features 802.1W, 802.1S) Switch should support VLAN Trunking (802.1q) Switch should support minimum 90k no. of MAC addresses Switch should support VLAN tagging (IEEE 802.1q) Switch should support IEEE Link Aggregation and Ethernet Bonding functionality (IEEE 802.3ad) to group multiple ports for redundancy Switch should support Link Layer Discovery Protocol as per IEEE 802.1AB for finding media level failures Switch should support layer 2 extensions over VXLAN across all Data Center to enable VM mobility & availability The Switch should support DC Bridging i.e. IEEE 802.1Qbb Priority Flow Control (PFCl, Data Center Bridging Exchange (DCBX), IEEE 802.1Qaz Enhanced Transmission Selection IETS). Explicit Congestion Notification Maximum number of port channels should be 300

		300		
		Maximum No. of ports in the port channel	,	
		should be 32		•
	•	The switch should support BGP EVPN Route		
		Type 2, Type 4 and Route Type 5 for the		
		overlay control plane		
6	Layer3	Switch should support static and dynamic		
	Features	routing		
		Switch should support segment routing and	•	
		VRF route leaking		
		Switch should support Segment Routing and		
		Layered VPN over Segment		
		Switch should support multi instance routing		•
		using VRF/ VRF Edge/Virtual routing and		
		should support VRF Route leaking		
		Switch should provide multicast traffic		
		reachable using:		
		a. PIM-SM		
		b. PIM-SSM		
· .		Support Multicast Source Discovery Protocol		
		(MSDP)		
		Switch should support IGMP v1, v2 and v3		
7	Quality of	Switch should support IEEE802.		
	Service	IP classification and marking of		
	(from day	a. CoS (Class of Service)		н
	one)	b. DSCP(Differentiated Services Code		
		Point)		
				l

Annexure - 'F'

PRICE BID

SUB.: Supply and installation of Switches with 5 years on-site comprehensive warranty with back to back support from OEM, Passive Network Components alongwith support of one Resident Engineer in High Court of Delhi at New Delhi

Name of the Firm:

Address of the Firm:

Name of the person (authorised to sign the tender document):

Contact No.: ______ Email Address: _____

Description of the Product	Unit Price offered (with- out taxes) in ₹	Tax Rate (%)	Total Price offered (incl. taxes) in ₹	(Yes/No)	Validity of Rates (180 days or more)	schedule	Remarks (if any)
Α	В	C	D	E	F	G	H
<u>L2 Switch (24</u> <u>ports)</u> <u>Qty. 14 Nos.</u>							
Make: Model:	•			· · ·	-		•
<u>L2 Switch (48</u> ports) Qty. 10 Nos.				• • • •			
Make: Model:							
<u>Distribution</u> <u>Switch/L3</u> <u>Switch (48</u> <u>ports)</u>							
<u>Qty. 03 Nos.</u> Make:	· •						
Model: One CCNA Certified							
<u>Engineer to</u> <u>manage the</u> <u>above</u>							
<u>mentioned</u> <u>switches</u>	· · · · · · · · · · · · · · · · · · ·						
<u>Wall mountable</u> <u>racks with PDU</u> <u>(12U)</u> Qty. 17 Nos.							
	•						

Description of the Product	Unit Price offered (with- out taxes) in ₹	Tax Rate (%)	Total Price offered (incl. taxes) in ₹	Under - taking furnished (Yes/No)	Validity of Rates (180 days or more)	Delivery schedule	Remarks (if any)	
Α	В	С	D	E	F	G	Н	
OFC 6 core (in meter) with LIU (Single Mode)								
2080 meter Approx				· · .				
OFC 6 core (in meter) with LIU (Multi Mode)								
700 meter Approx								
SFP/Module 10G (Single Mode) <u>Oty. 22 Nos.</u>								
SFP/Module 10G (Multi Mode) <u>Oty. 20 Nos.</u>								
Supply and laying of CAT 6A Cable with	· · · · ·	-	·			· · · · · · · · · · · · · · · · · · ·		
all required accessories of LAN point (including box,								
laying cable protective laying, Patch	· · ·		· · ·				•	
Cord & conducting etc.) Total				· · · ·				
Total Price as per column 'D' in ₹ words								
EMD Details								
EMD instrument DD/ Banker's C Pay Orde	heque/	Bank Name / Branch		ch	EMD Amount (in ₹)	EMD A (in wa		
No. Date:			-					

Date: _____ Place: _____ Signature of the authorised Signatory of the firm/company/organization Official Stamp/Seal

* Interlineations/Corrections/Overwriting not allowed

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		Switch should support for different type of		
		QoS features for real time traffic differential		
		treatment using:		
		a. Weighted Random Early Detection		
		b. Strict Priority Queuing		
		Switch should support Rate Limiting -Policing		
1		and Shaping		
		Switch should support to trust the QoS		
		marking/priority settings of the end points as		
1				
8	Commit	per the defined policy		
•	Security	Switch should support control plane		
	· .	Protection from unnecessary or DoS traffic by		
		control plane protection policy		
		Switch should support for external database		
		for AAA using:		
		a. TACACS+		
		b. RADIUS		
		Switch should support to restrict end hosts in		-
		the network. Secures the access to an access		
	• · · ·	or trunk port based on MAC address. It limits		
		the number of learned MAC addresses to deny		
		MAC address flooding		
		Switch platform should support MAC Sec		
		(802.1AE) encryption		
		VXLAN and other tunnel encapsulation/de-		
				4
		capsulation should be performed in single		
		pass in Hardware		
		Switch should support Role Based access		
		control (RBAC) for restricting host level		
		network access as per policy defined		
		Switch should support DHCP Snooping		
		Switch should support Dynamic ARP		
		inspection to ensure host integrity by		
		preventing malicious users from exploiting		
		the insecure nature		
		Switch should support IPSource Guard to		
		prevents a malicious hosts from spoofing or		
		taking over another host's IP address by		
1		creating a binding table between the client's		· .
		IP and MAC address port and VLAN		
		Switch should support unicast and/or		
		multicast blocking on a switch port to		
		suppress the flooding of frames destined for		
		an unknown unicast or multicast MAC		
		address out of that port		
		Support for broadcast, multicast and		
		unknown unicast storm control to prevent		
		degradation of switch performance from		
		storm due to network attacks and	· ·	
		vulnerabilities		
		The Switch should support LLDP.		
		Switch should support Spanning tree BPDU		
		protection		
. 9	Manageability	Switch should support for sending logs to		
-		multiple centralized syslog server for		
		monitoring and audit trail	·	

		·			
		· · · · · · · · · · · · · · · · · · ·		• •	
• • •	• • • •				
		Switch should provide remote login for	· · · ·		7
		administration using:		· · · ·	
		a. Telnet			
		b. SSHv2			
		Switch should support for capturing packets			
		for identifying application performance using			
· · ·	•	local and remote port mirroring for packet		·. ·.	
		captures			1
		Switch must have Switched Port Analyzer			
		(SPAN) with minimum 4 active session and			
		ERSPAN on physical Port channel VLAN			
		interfaces			4
		Switch should support for management and			
		monitoring status using different type of			
		Industry standard NMS using:			
		a. SNMP v1, SNMP v2, and SNMP v3 with			
		Encryption			-
		Switch should provide different privilege for			
		login into the system for monitoring and		:	
		management Should have Open APIs to manage the switch			+
		through remote-procedure calls (JavaScript			
		Object Notation [JSON or XML) over HTTPS			
		after secure authentication for management			
÷	· · ·	and automation purpose.			
		The Switch Should support monitor events			1
		and take corrective action like a script when			
		the monitored events occurs.			
		Should support hardware telemetry from			1
	· .	ASIC-	-		
		• Flow path trace (ingress to egress switch)			
		• Per Flow Hop by Hop packet drop with			· ·
		reason of drop			
		• Per Flow latency (per switch and end to end)			
10	Availability	Switch should have provisioning for			
		connecting to 1:1/N+1 power supply for			
		usage and redundancy			4
		Switch should provide gateway level of			ľ
		redundancy IPV4 and IPV6	-	·	4
	· · ·	Switch should support for BFD For Fast			
		Failure Detection			_
11	Miscellaneous	Console cable and power cable (As per Indian			
		standards) as per customer requirement to be			
		provided. All Cables shall be factory			
		terminated			-
		All Functionalities of Switch shall be IPv6		·	ľ
		compliant and it should work on IPv6			
		Platform without any additional hardware/ software.			
					-
		All the components should be from same OEM			-
		Two 10G SR SFP required for uplink			

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<u> Annexure – 'G'</u>

PRICE BID

SUB.: Supply and installation of Router, L-2 Switch (48 Ports) and L-3 (48 Ports) Swtiches with 5 years on-site comprehensive warranty with back to back support from OEM for Disaster Recovery Site at Madurai Bench of Madras High Court, Tamil Nadu

Name of the Firm: __

Address of the Firm: ____

Name of the person (authorised to sign the tender document):

Contact No.: ______ Email Address: _____

Description of the Product	Unit Price offered (with- out taxes) in ₹	Tax Rate (%)	Total Price offered (incl. taxes) in ₹	Under - taking furnished (Yes/No)	Validity of Rates (180 days or more)	Delivery schedule	Remarks (if any)
Α	В	С	D	Е	F	G	Н
Router			:		••		
Make: Model:							
<u>L2 Switch (48</u> ports)							
Make: Model:							
<u>L3 Switch (48</u> <u>Ports)</u>							
Make: Model:							
Total							·
Total Price as per column 'D' in ₹ words							
EMD Details							
EMD instrument by way of DD/ Banker's Cheque/ Pay Order		Bank Name / Branch			EMD Amount (in ₹)		mount ords)
No. Date:							

Date: ___ Place: _____ Signature of the authorised Signatory of the firm/company/organization **Official Stamp/Seal**

* Interlineations/Corrections/Overwriting not allowed

Annexure - 'H'

PRICE BID

SUB.: Award of AMC of existing 1611 nos. of LAN points, 37 Nos. Rack with power strip, FAN along with one technician to manage these hardwares in High **Court of Delhi at New Delhi**

Name of the Firm: ____

Address of the Firm:

Name of the person (authorised to sign the tender document):

Contact No.: _____ Email Address: _____

Description of the Product	Price offered (without taxes) in ₹	Tax Rate (%)	Total Price offered (incl. Taxes) in ₹	Under- taking furnished (Yes/No)	Validity of Rates (180 days or more)	Remarks (if any)
A	B.	C	D	E	F	G
<u>AMC of</u> <u>Hardware i.e.</u> 1611 nos. of LAN <u>Points, 37 Nos.</u> of Rack with power strips & <u>FAN etc.</u>						e e e e e e e e e e e e e e e e e e e
<u>Cost of</u> <u>Technician for 1</u> <u>year</u>	· · · · · · · · · · · · · · · · · · ·					
Total						4
Total Price as per words				······	· .	• • • • • • • • • • • • • • • • • • •
			EMD Details			· · ·
EMD instrument DD/ Banker's (Pay Orde	Cheque/	Bank Name / Branch			EMD Amount (in ₹)	EMD Amount (in words)
No. Date:		• .				

Date: _____ Place: _____

Signature of the authorised Signatory of the firm/company/organization Official Stamp/Seal

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* Interlineations/Corrections/Overwriting not allowed

<u>Annexure – 'I'</u>

UNDERTAKING

<u>SUB.</u>: <u>Supply and installation of Switches & its passive network components and AMC</u> of existing LAN points and its related hardware with one technician to manage these hardware in High Court of Delhi at New Delhi

has/have been blacklisted/banned and its Business dealings with the Central / State Government / Public Sector Undertaking / Autonomous Bodies has/ have been banned / terminated on account of poor performance/conduct.

I/We also undertake that all the terms and conditions of the instant Tender Notice are acceptable to me/us.

I/we also undertake that in case the supply is not found to be in conformity with the purchase order or any other distortion, the whole supply will be taken back at the cost of the firm with replacement of the items within 3 days.

I/we further undertake that I/we have confirmed and correctly applied the HSN Code of the required item and its corresponding applicable GST rate as on date with sole responsibility.

> Signature of the authorised Signatory of the firm/company/organization Official Stamp/Seal

Date: _____

Place:

<u>Annexure - 'I'</u>

<u>SUB.</u>: <u>Supply and installation of Switches & its passive network components and AMC</u> of existing LAN points and its related hardware with one technician to manage these hardware in High Court of Delhi at New Delhi

[AFFIDAVIT ON RS.10/- NON JUDICIAL STAMP PAPER DULY NOTORIZED BY NOTARY PUBLIC AFFIXING RS.5/- NOTARIAL STAMP]

I, _____, S/o Shri/Smt.____, Resident of _____ Partner/Director/Proprietor of M/s._____ solemnly affirm/ authorised to solemnly affirm on behalf of M/s._____ and state as under:

- 1. That M/s._____ is exclusively engaged in supply of Goods in Delhi/NCR Region and not making any inter-state supply.
- 2. That the turnover of M/s._____ was less than Rs. 40 lakh in the financial year 2024-25.
- 3. That the turnover of M/s. ______ has not crossed the 'threshold exemption limit' of Rs. 40 lakh in the current financial year 2025-26.
- 4. That I______, on behalf of M/s.______ solemnly undertake that at the point of time the turnover of the firm will cross the threshold exemption limit of Rs.40 lakh, M/s.______ will be registered under GST Act and will comply the provisions mentioned in the GST Act.
- 5. That M/s. ______claiming exemption to be registered under GST Act, hence not mentioning GST rate percentage in the financial bid.
- 6. That M/s._____, if declared eligible in the tender process will claim only the net price exclusive of GST.

DEPONENT

VERIFICATION

Verified at ______ on this _____ day of _____, 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and that nothing material has been concealed there from.

DEPONENT